

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.237 – IA/356(AHM)2023  
ITEM No.238 – IA/837(AHM)2023  
in  
**CP(IB)/240(AHM)2021**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Hitesh Kumar Suresh Kumar Gajjar Proprietor of Rich Relies .....**Applicant**  
Export (Operation Creditor)  
V/s .....**Respondent**  
Map Refoils India Ltd

**Order delivered on: 19/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the RP : Mr. Monaal Davawala, Adv.  
RP in person : Mr. Vinod Agrawal  
For the Respondent : Ms. Natasha Shah  
For the Income Tax : Ms. Bhumi Gandhi, Adv.

**ORDER**

**IA/356(AHM)2023 & IA/837(AHM)2023**

Pleadings are complete.

List for hearing on 05.06.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**